

Report of the visit of Prof. S. Narayan, special Rapporteur, NHRC
of M.P from 11th Dec. 2013 to 21st Dec. 2013.

Institutions visited

A. Jail

1. Central Jail, Bhopal
2. Central Jail, Indore
3. District Jail, Indore
4. District Jail, Harda

B. Police Station

1. One in Indore District
2. One in Maheswar
3. One in Bhopal

C. University

1. Barktulla University, Bhopal
2. Ahilya Bai University, Indore

D. Hospital

1. District Hospital, Bhopal
2. District Hospital, Indore

E. Observation Home, Juvenile home, Indore.

F. Meeting with chief secretary, D.G. Police, Principal Secretary Jail etc. in Bhopal.

District administration of Indore.

G. Visit of Villages, District affected by communal Rights and Interaction with affected population, NGO. District administration of Harda district of M.P.

H. Public Distribution System

Observation

A. Jail Visit

1. It has been observed that the central jails of Bhopal and Indore and district jail of Indore and Harda are having more than double in terms of capacity of number of prisoners of the jail.
2. In each ward the earthen old dirty pictures, plastic containers and bucket filled with water and covered by unclean cloth have been observed in each jail. On enquiry it was told that the water is used for drinking purpose or toilet by the prisoners. It is not safe for drinking purpose.
3. The toilet to be used during night in lockup is only one for more than 100 prisoners/Undertrials.
4. The hygienic condition of the kitchen deserves attention.
5. There is no dietician in the jail department to prescribe food for prisoners.
6. Health department of the jail is neglected. In all visited jails the number of doctors is insufficient. Even on the sanctioned post doctors are not posted and posts are vacant.
7. No Female Doctors in majority of jails cause inconvenience to Women prisoners.
8. Psychiatrist is not posted in any jails as mental case has been reported in each jail.
9. The paramedical staff are inadequate number.

10. The jail security of Indore central jail and districts jail deserve our attention. The security wall is required to be raised sufficiently.

11. The security within jail also deserves our consideration. It has been observed that the prisoners of internal security, naxalism etc. are giving training to fellow prisoners.

12. Female law officers be appointed in each jails because Women prisoners are unable to explain their problem with male law officers.

13. Decision of authorities on parole may be communicated to prisoners within specified period or at the earliest.

14. In some cases prisoners are in jail for more than their prison period. Some mechanism should be developed to check such cases.

15. Skill development programme and welfare programme be also introduced in District jails.

16. Jail superintendents of state jail service need to be promoted to the rank of I.G. jails. More post of DIG, jail and I.G. jail should be created to remove long stagnation of senior state cader jail officers. This will help in security of the jails in the state and will keep the moral high of the officers.

17. Pay scale, facility like mobile, pistol etc. should be granted to jail officers at par with the police officers in respective cadets.

18. We should consider programmes/activities etc. for children living in jails in order to make them good citizen of the country.

19. There should be proper coordination among jail officers and police officers for sending prisoners to hospital for treatment, court etc.

20. Equal Human Rights of each prisoner be granted.

21. Prisoners/undertrials be also granted facility to cast their vote in Assembly, parliament and panchyat elections.

B. Visit of Police Stations

Visited

1. Shymla hills police station, Bhopal District.
2. Maheswar police station of Khargaon District.
3. Rawjee Bazar police station, Indore district.

Observations

1. The police station are dirty and filthy
2. Lockups (Hajat) are small, dark, no electric connection.
3. No safe drinking water facility.
4. Women lockups are being used as store room.
5. Toilets inside lockup are dirty and no water facility
6. In Rawjee Bazar police station a person in the lockup complained that he was beaten and was in the lockup for five days.
7. Police station of the M.P requires special attention.

C. Visit of University

1. Barktulla University, Bhopal
2. Ahilya Bai University, Indore

✓ Observation

1. There is no inbuilt redressal mechanism of violation of Human Rights in both the University.
2. There is lack of coordination between university administration and Faculty members.
3. There is wide gap between university administration, Faculty members and students leading to violation of Human Rights.
4. Lack of Promotional avenues of university administration staff, teachers and frequent political interventions lead to frequent violation of Human Rights.
5. Lack of teachers deprives students from quality teaching specially in technical, vocational and professional courses.
6. Disparity in payment of honorarium per class to teachers also deserves our attention.
7. Students have a lot of complain, we should consider for a proper and adequate platform for Human Rights.

✓ D. Visit of Hospital

Visited District Hospital of Bhopal and Indore.

1. The Hospital are not properly cleaned, chances of infections are very high.
2. District Hospital of Indore is very dirty; even the doctor's chambers are not properly cleaned and no proper arrangement to examine the outdoor patients.

3. Though medicines are provided but quality of medicines needs to be examined.
4. In the districts Hospital of Indore one of the female patient complained that for last one month she was coming to get her eyes examined but each time eye doctor was not available and today she was given medicine of cold and cough. She complained in front of eye specialist that she is asking for eye to be examined and she is unable to see but she has been given medicine for cold and cough. On my enquiry from eye specialist the answer was 'her eye will be ok. By taking cold and caught syrup'. Mrs. Gulnaj is the patient of Chandan Nagar, Indore and T.S. Hora is the Eye specialist. This deserves commission attention.
5. The X-ray room and pathological test rooms are very dirty and full of dust.

6. Building of the Indore Hospital was earlier Dairy and even today human beings are treated in this building with Dairy mentality.
7. Distribution of free medicine requires quality check.
8. Food given to patient needs to be updated.

E.

1. Visit of Observation Home, Juvenile Home, Indore

Observation

1. No Norms are being followed.

2. Kitchen and drinking water are unhygienic.

3. Vocational programme and skill development programme be introduced and run in reality not only own paper.
4. Adequate number of teachers and security deserve our attention.
5. Training in computer education should be provided with adequate number of computer.
6. It appears that it is a neglected sector of the state government.

F.

Meeting with chief secretary and D.G. police of M.P. in Bhopal.

Observations of the visit were briefly shared with them and they assured to update.

G.

Visit of villagers of communal rights in Harda district of M.P.

It has been reported that communal violence took place in chipabar and Khirkiya of Harda district of M.P. On 19th September 2013.

Main reason was killing of a cow by Tajjukhan and his servant.

Interviewed villagers of Chipabar and Khirkiya etc. Discussed with the District Administration. Curfew was also clamped for two days.

It has been reported that the Bajrang Dal, Vishwa Hindu Parishad and the then BJP local MLA were behind the incident.

After meeting with villagers, local administration, Media and NGO it emerged that the district level administration and district level officers and local police and administration failed to tackle the situation.

Details report made available is attached here with.

The compensation amount given to sufferer is very little, it should be practical.

H. Public Distribution System

Visited out let of Public Distribution system in Bhopal

Observation

1. The beneficiaries complained that Kerosene oil is not given.
2. Beneficiaries complained that the packet of 1 K.G. salt is only 900 gm. This was verified in the presence of accompanying officers of food and civil supply department of the state government.
3. The quality of the rice is very low and broken. The B.P.L. beneficiaries said that they purchase it at the rate of Rs.1 Per K.G. and Sale it in open market at the rate Rs.15 per K.G. the purpose of giving Rice and Wheat at the rate of Rs.1 seems to be defeated.

Enclosures

1. Details Report of Central Jail and District jail.
 2. Govt. Report on communal riot in Harda district.
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दियों की स्थिति सामान्य है।

द्वितीय व्यवस्था अत्यधिक पुरानी होने से सुरक्षित नहीं।
 इन में जेल मुख्यालय भोपाल के पत्र क्र.
 वन/2013 दिनांक 02.12.2013 द्वारा 14 बैरिकों की
 रस्था सुधार कार्य हेतु राशि रु. 92000/- स्वीकृत
 है, बजट प्राप्त होते ही उक्त कार्य करवाया जावेगा।

ल में पुस्तकालय है, जिसमें संधारित विभिन्न धार्मिक
 माजिक पुस्तकें बंदियों को पढ़ने हेतु दी जाती हैं।

1 बंदियों को समाचार पत्र भी पढ़ने हेतु दिये जाते

वार्ड में माँ अहिल्या वाचनालय प्रारंभ किया गया है।

लय भोपाल द्वारा विभिन्न मदों में आवश्यकतानुसार
 जाता है, जिसका उपयोग किया जाता है।

13 में 02 बंदियों की उपचार के दौरान एम.वाय.
 ल इंदौर में मृत्यु हुई।

मृत्यु प्रकरण की जांच माननीय न्यायालयों द्वारा की
 है।

भी अधिकारी/कर्मचारी के विरुद्ध जांच नहीं है।